

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 9
(To be answered on the 2nd February 2017)**

PROHIBITION ON TAKING SELFIE/PHOTOGRAPHS IN AIRCRAFT

9. **SHRI B. SENGUTTUVAN**

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Directorate General of Civil Aviation (DGCA) has issued any circular prohibiting the taking of selfies and other photographs by the passengers on board a flight or near the operational areas of the civil aviation on the ground of safety, if so, the details thereof; and
(b) the steps the Ministry proposes to take to curb this menace?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) & (b) The Directorate General of Civil Aviation (DGCA) has issued Air Safety Circular No. 02 of 2016 dated 29th August 2016 which covers photography in flight. The said circular is present on DGCA's website (www.dgca.nic.in). To ensure safety of aircraft operations, all the air operators are required to ensure the following:
- (i) Provision of AIC 3 of 1997 and Operation Circular 4 of 2011 on the subject are scrupulously followed.
 - (ii) Crew do not indulge in photography during any phase of flight.
 - (iii) Passengers do not indulge into photography while embarking/diseMBarking from the aircrafts.
